COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 90 OF 2016

Dated: 3rd May, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Essar Power Gujarat Ltd. ...Appellant(s)

Vs.

Gujarat Electricity Regulatory Commission & Anr.Respondent(s)

Counsel for the Appellant(s): Mr. Buddy A. Ranganadhan

Mr. Atul S. Mathur Mr. Prabat Mehrotra

Counsel for the Respondent(s): Ms. Suparna Srivastava

Ms. Sanjna Dua for R-1

Ms. Anushree Bardhan for R-2

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>21.08.2018.</u>

(Justice N. K. Patil) Judicial Member (I.J. Kapoor)
Technical Member

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